

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.39872/2018

(Arising out of impugned final judgment and order dated 20-08-2015 in CRLA No.198/1983 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHAGWAN DAS & ANR.

Respondent(s)

(IA No.162730/2018-CONDONATION OF DELAY IN FILING; and, IA No.162731/2018-EXEMPTION FROM FILING O.T.)

Date : 09-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Ajay Kumar Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the first week of August 2019.

(MUKESH NASA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER